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ITEM NO.51

REGISTRAR COURT.1

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).12521/2012

U.P.STATE BRIDGE CORP.LTD.

Petitioner(s)

VERSUS

C.I.T LUCKNOW

Respondent(s)

Date: 03/01/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Vishnu Sharma, Adv.
Ms. Bina Gupta, Adv.

For Respondent(s)

Mr. Vikas Malhotra, Adv.
Mrs Anil Katiyar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Three weeks' time is granted to the respondent, as final chance, for
filing counter affidavit.
List again on 30.1.2013.

			(M.A. SAYEED)	
			REGISTRAR	

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